## **Declaration of Assets and Liabilities**

Year 2023-24

I,		Vikas Kumar-1,		so	n/daug	hter/wife or	Shri Rajendra Prasad ,				
d_	31	years,	belonging	to_	Bihar	legislative	assembly	secretariat	service	and	

presently working as <u>Assistant Section Officer</u> give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

1921 A. 09/02/24 given)

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

(118)

Sr. No.	Description	Self	Spouse Name(S) MONIKA KUMARI	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name VINIKA KUMA (  CDAUGHTER
(i)	Cash	Rs- 8000/-	4000/-	17000	14000	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/CS- Rs- 8634/ PPF - 221808/-	INDIAN Bank Rs-2500/-	150000	60000	-
(iii)	Bonds, Debentures and Shares in companies				-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY HAVING YEARLY PREMIUM OF RS.26827 /-(SUM ASSURED - 500000/-) AND LIC POLICY HAVING HALF YEARLY PREMIUM OF RS 1485 /-(SUM ASSURED - 50000/-)		LIC POLICY OF SUM ASSU-RED 50,000/-	LIC POLICY OF SUM ASSURED 50,000/-	-
		POST OFFICE NATIONAL SAVING CERTIFICATE OF RS- 60000/ RD OF MONTHLY				
		PREMIUM OF RS – 3000 /- and RS- 500 in Saving a/c in post office				
(v)	Motor Vehicles (details of make, etc.)	PULSAR 150DTS-I BIKE (DATE OF MANUFACTURING- 10/2019) HAVING		in the second se		
		REGISTERATION NO. BR01EN1462 and REGISTRATION DATE- 14.11.2019 Maruti Suzuki celerio car (DATE OF MANUFACTURING- 10/2017) HAVING REGISTERATION NO. BR01DF6515 and REGISTRATION DATE- 09.10.2017			70 am of Cold	
(vi)	Jewellery (give details of weight and value)	Almost 90 Gm of gold	80 gram of Gold arnament 190 gm of silver arnaments	40 Gm of Gold arnaments	70 gm of Gold arnaments 50 gm of silver arnaments	
(vii)	Other assets,			as Vunar.	- 15 (15 (15 (15)))	- 1

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		The second secon			
such as values of claims /	12.0				
interests	Teach		<b>一大大山东</b>	Carlotte Street Street	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	- - -	•	- (	-
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Approx 1 and ¾ kattha at sriram ijari buxar Approx 1 kattha at lalganj buxar, And 1 kattha at gajadhar ganj buxar.			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	House property at gajadhar ganj Buxar			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<del>-</del>			-	
(v)	Others (such as interest in property)	-	-	<u> </u>	7.0	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03.02.2023
(a)	(i) Loans from Banks	SBI - 750000	496399
	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		The same to take a contract possible of the
	(b) dues to departments dealing with supply of water	-	in the order of the second of
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)		commercians and the (payly) and a second and the contract of t
	(f) Other dues, if any		monarcus areas
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETUN FILED FOR ASSESMENT YEAR 2023-24 Income Tax including surcharge- 65189/- PAN NO DMRPK2017P	·
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		•

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	i-	110124056418								
Gender :- M (M/F)										
Date of Birth	:-	0	6	0	1	1	9	9	3	(DD/MM/YYYY
Class/Group	:-	В		] (A	/B/C)					
Cadre	ADMINISTRATIVE CADRE BLAS PATNA									
		(Full 1	Name 6	e.g. B.	A.SB	ihar A	dminist	trative	Service	,
		B.S.	S Bih	ar Sed	cretaria	t Serv	vice etc	:.)		
Home District	:-	BUXAR								
I hereby d	eclare	that	the	abov	e det	ails	are t	rue 1	o the	best of my

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. At present, the property belongs to my parent.

	Signature Wikes Jumeous				
	Signature				
	Name of Employee: VIKAS KUMAR — I				
Place: PATNA	Designation: ASSISTANT				
Date: 08 -02-2023 .	Department: BIHAR LEGISLATIVE ASSEMBL	<u>Y</u>			
	<u>SECRETARIATE</u>	SECRETARIATE			

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.